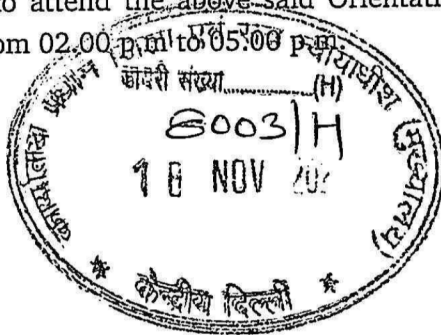


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE**  
**(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

**CIRCULAR**

Pursuant to the letter No.DJA/Trg./JO-31/ADR/1728/2023/4580 dated 13<sup>th</sup> October, 2023, an Orientation Programme on Referral of Cases to ADR for all the Judicial Officers, Rouse Avenue Court Complex, New Delhi is scheduled to be held on **25.11.2023 post lunch session from 02.00 p.m. to 05.00 p.m.** as per the module Annexure-A, at Conference Room, 1<sup>st</sup> Floor, Rouse Avenue Court Complex, New Delhi. Shri Vinay Kumar Gupta, Principal District & Sessions Judge-cum-Special Judge(PC Act) (CBI) (Retired) shall be the resource person.

All the Judicial Officers, Rouse Avenue Court Complex, New Delhi are required to attend the above-said Orientation Programme on 25.11.2023 post lunch session from 02.00 p.m. to 05.00 p.m.



*Chandna*

(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge  
-cum-Spl. Judge (PC Act) (CBI)  
Rouse Avenue Court Complex,  
New Delhi.

No. JOTP/RACC/Gaz./2023/21743C-21795C

Dated: 16.11.2023

Copy forwarded for information and necessary action to :-

1. The Director (Academics)/Chairperson (Officiating), Delhi Judicial Academy, New Delhi.
2. Shri Vinay Kumar Gupta, Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI) (Retired).
3. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.
4. The In-charge, Care Taking Branch, RACC to make necessary arrangements for conducting the above mentioned programme.
5. The Branch In-charge, Computer Branch, RACC, New Delhi.
6. The Web-site Committee, Tis Hazari Court, Delhi.
7. PS to the undersigned.

*Chandna*

Principal District & Sessions Judge  
-cum-Spl. Judge (PC Act) (CBI)  
Rouse Avenue Court Complex,  
New Delhi.

## ANNEXURE 'A'

## MODULE

Programme name: Orientation Programme on Referral of Cases to ADR

Date : 25.11.2023

Duration : Half a day (02.00 P.M – 05.00 P.M)

Venue : Conference Room, 1<sup>st</sup> Floor, Rouse Avenue Courts Complex, New Delhi.

Participants: : All the Judicial Officers, Rouse Avenue Courts Complex, New Delhi.

Day	Session-I (02.00 P.M – 03.20 P.M)		Sessions-II (03.40 P.M – 05.00 P.M)
25.11.2023 (Saturday)  From 02:00 pm to 05:00 pm	Understanding ADR & Mediation <ul style="list-style-type: none"> <li>• ADR Methods</li> <li>• Mediation as ADR System               <ul style="list-style-type: none"> <li>o Definition</li> <li>o Components</li> <li>o Process</li> </ul> </li> <li>• Referral of Cases- Role of a Judge</li> </ul>	Break  (20 Minutes)	Recording of Settlements <ul style="list-style-type: none"> <li>• Mode &amp; Manner</li> <li>• Check List</li> <li>• Challenges and way forward</li> </ul>